

MR. DEPUTY-SPEAKER: The question is: 15.37½ hrs

"That this House do agree with the Thirty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th May, 1994."

*The motion was adopted.*

INDIAN PENAL CODE  
(AMENDMENT) BILL\*  
(Amendment of Section 354)

SHRIMATI SAROJ DUBEY (Allahabad): Mr. Deputy Speaker, Sir I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.

[English]

15.37 hrs.

WELFARE OF PHYSICALLY  
HANDICAPPED PERSONS BILL\*

[Translation]

SHRI B.L. SHARMA PREM (East Delhi): Mr. Deputy Speaker, Sir, I beg to move for leave to introduce a Bill to provide for the welfare of physically handicapped persons.

[English]

MR. DEPUTY-SPEAKER: This question is:

"That leave be granted to introduce a Bill to provide for the welfare of physically handicapped persons."

*The motion was adopted.*

[Translation]

SHRI B.L. SHARMA PREM: Sir, I introduce the Bill\*\*.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code."

*The motion was adopted*

[Translation]

SHRIMATI SAROJ DUBEY: Sir, I introduce the Bill.

15.38 hrs.

CODE OF CRIMINAL PROCEDURE  
(AMENDMENT) BILL\*  
(Amendment of Section 125)

[Translation]

SHRIMATI SAROJ DUBEY (Allahabad): Mr. Deputy Speaker Sir, I

\* Published in the Gazette of India, Extraordinary, Part-II, Section 2 dated 6.5.94.

\*\* Introduced with the recommendation of the President.